

Annexure – 1

Name of the corporate debtor: M/S Neoaska Pharma Pvt Ltd; Date of commencement of CIRP01-04-2022; List of creditors as on: 10-07-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Maximus ARC Ltd	20-04-2022	184985804	184985804	Credit facilities in the form of External Commercial Borrowings and sublimits thereon	184985804	184985804	No	98.51	Nil	Nil	Nil	Nil	Initially the Credit facilities were sanctioned and released by Axis Bank Ltd. Later by assignment deed dated 18-05-2022 the Loan was assigned by Axis bank in favour of Maximus ARC Ltd. After receipt of notice from both parties, IRP reconstituted

